

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATAT.P.No.82/KB/2017
C.P-893/2016Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May, 2017, 10.30 A.M

Name of the Company	Diabari Tea Company Ltd.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

16. Madhu Sudan Sanyal
for Record.

P. Kumar

Madhu Sudan Sanyal

ORDER

Ld. Counsel for the petitioner is present

By order dated 12/04/2017 petitioner was directed to submit information in proper format under IBC, 2016. Till date petitioner has not filed the same in proper format. He is directed to furnish all the information as given under Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016 along with notice in proper format.

List the matter on 25/05/2017.

Sd/-
(S. Vijayaraghavan)
Member (T)

- Sd/-
(Vijai Pratap Singh)
Member (J)